

ters of the financial year and anticipated expenditure for the fourth quarter.

(c) The Loans are given to States for the following industries:

1. Industrial Estates.
2. Development of Handloom Industry.
3. Conversion of Handloom into Powerloom.
4. Development of Small Scale Industries.
5. Development of Coir Industry.
6. Development of Silk Industry.
7. Industrial Schemes.
8. Development of Handicrafts.
9. Rubber Plantations.
10. Coffee Plantations.
11. Rehabilitation Schemes.

All the States are entitled to the loans from Centre for the above industries depending upon the actual expenditure incurred by each State in respect of each industry.

Organic Chemicals Factory at Panvel, Maharashtra

3165. Shri Shivji Rao S. Deshmukh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is proposed to establish an organic chemicals factory in public sector at Panvel in Maharashtra State;

(b) if so, what would be the capital outlay and employment potential; and

(c) the production capacity of this plant?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) According to preliminary estimates, the capital outlay on the project will be approximately Rs 12 crores. Detailed estimates are being prepared. The project is expected to

provide employment for about 2,000 persons.

(c) The initial capacity of the plant is for the manufacture of about 2,000 tons per annum of various intermediates.

Prime Minister's National Relief Fund

3166. Shri Hari Vishnu Kamath: Will the Prime Minister be pleased to state:

(a) the total amount to the credit of the Prime Minister's National Relief Fund, as on 1st June, 1962;

(b) by whom the fund is administered; and

(c) whether the account is regularly audited?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) The amount to the credit of the Prime Minister's National Relief Fund as on 1st June, 1962 was Rs. 16,75,354.78. Out of this, a sum of Rs. 15 lakhs had been invested in Short Deposits and the balance of Rs. 1,75,354.78 was deposited in the Current Account.

(b) The Fund is administered by the Prime Minister.

(c) The accounts are audited regularly every year by a reputed firm of Chartered Accountants.

Techno-Economic Survey of Tea Gardens

**3167. { Shri Maheswar Nalk:
Shri P. C. Borooah:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Tea Board has completed a techno-economic survey of tea gardens with a view to ascertain the type of assistance the tea gardens require for development;

(b) what are the findings of the survey and the recommendations made for development; and